

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.02.2020 (WEDNESDAY)

COURT III

11:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Vijai Pratap Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1491 of 2019	Gradient Nirman Pvt Ltd & Anr. Vs. IFCI Ltd & Ors.	R.V. Yogesh	P.B.A. Srinivasan
2.	Comp. App. (AT) (Ins) No. 1510 of 2019	Srikanth Dwarakanath Liquidator of Surana Power Ltd. Vs. Bharat Heavy Electricals Ltd.	Puneet Singh Bindra	Punit Dutt Tyagi
3.	Comp. App (AT) (Ins) No. 1361-1362 of 2019	Directorate of Economics Offences Vs. Binay Kumar Singhania & Ors.	Raja Chatterjee	Kanishk Khetan-R1
4.	Comp. App. (AT) (Ins) No. 1490 of 2019	Shrawan Kumar Agrawal Consortium Vs. Rituraj Steel Pvt Ltd & Ors. With	Anju Jain	Richa Bhardwaj-R2
5.	Comp. App (AT) (Ins) No. 78 of 2020	Rituraj Steel Pvt. Ltd. Vs. Amresh Shukla, RP of City Mall Vikash Pvt. Ltd. & Ors. With	Anuj Kumar	Maurya Vijay Chandra
6.	Comp. App. (AT) (Ins) No. 184 of 2020	Phil Minerals Benefication & Energy Pvt. Ltd. Vs. Amresh Shukla	Veda Legal	
7.	Comp. App. (AT) (Ins) No. 1522 of 2019	Allied Silica Ltd. Vs. Tata Chemicals Ltd.	D. Sreenivasan	Moulshree Shukla
8.	Comp. App (AT) (Ins) No. 41 of 2020	Konda Raghu Rami Reddy Vs. Sri Chaitanya Chlorides & Anr.	Kartik Seth	

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 122 of 2020	G.A. Abimanyu Raja Vs. Syndicate Bank & Anr.	Rohini Musa	
10.	Comp. App. (AT) (Ins) No. 179 of 2020	Rungta Business Pvt. Ltd. Vs. Shradha Agencies Pvt. Ltd.	Ankur S.Kulkarni	
11.	Comp. App. (AT) (Ins) No. 215 of 2020	Innova Home Buyers Neyveli Association Vs. P dot G Construction Pvt Ltd & Ors.	Goutham Shivshankar	Atul Sharma
12.	Comp. App. (AT) (Ins) No. 216-2018 of 2020	Makalu Trading Ltd & Ors. Vs. Rajiv Chakraborty Resolution Professional of Uttam Value Steel Ltd & Anr.	Samaksh Goyal	
13.	Comp. App. (AT) (Ins) No. 219 of 2020	Avtar Singh Rahi Vs. Nawal Kishore Prasad & Anr.	Pawanjit Singh Bindra	
14.	Comp. App. (AT) (Ins) No. 220 of 2020	360 Realtors LLP Vs. G M Infinite Dwelling (India) Pvt. Ltd.	Vibah Mahajan	
15.	Comp. App. (AT) (Ins) No. 221 of 2020	Vijay Kumar V.Iyer Vs. Resolution Professional of Aircel Cellular Ltd. Vs.	Charu Bansal	
16.	Comp. App. (AT) (Ins) No. 222 of 2020	Vijay Kumar V.Iyer Vs. Resolution Professional of Dishnet Wireless Ltd. Vs.	Charu Bansal	
17.	Comp. App. (AT) (Ins) No. 223 of 2020	Vijay Kumar V.Iyer Vs. Resolution Professional of Aircel Cellular Ltd. Vs.	Charu Bansal	
18.	Comp. App. (AT) (Ins) No. 224 of 2020	NICCO Parks and Resorts Ltd. Vs. Vinod Kumar Kothari & Ors.	Diwakar Maheshwari	
19.	Comp. App. (AT) No. 31 of 2020	Jaideep Halwasiya Vs. A.A. Infraproperties Pvt Ltd & Ors.	Reshmi Sinha	

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1011 of 2019	Reliance Asset Reconstruction Company Ltd. Vs. Hotel Poonja International Pvt Ltd.	Akhilesh	Abdul Azeen

02:10 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 959 of 2019	Mohinish Kumar & Ors. Vs. Mohit Chawla RP of Premsons Super Steels Pvt. Ltd. & Ors.	Mansij Arya	Pulkit Goyal-R1 S.K. Singh-R2,3
2.	Comp. App. (AT) (Ins) No. 1294 of 2019 (With Defects)	Balaji Associates Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
3.	Comp. App (AT) (Ins) No. 1308 of 2019 (With Defects)	Shree Padmalaya Petroleum Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
4.	Comp. App (AT) (Ins) No. 1309 of 2019 (With Defects)	J.K. Meshram Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
5.	Comp. App (AT) (Ins) No. 1310 of 2019 (With Defects)	Zenith Infrastructure Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
6.	Comp. App (AT) (Ins) No. 1311 of 2019 (With Defects)	Pest Control Ideal Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
7.	Comp. App (AT) (Ins) No. 1312 of 2019 (With Defects)	Jai Lahari Enterprises Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
8.	Comp. App (AT) (Ins) No. 1313 of 2019	NKS Infra & Contract Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi

	(With Defects)	With		
9.	Comp. App (AT) (Ins) No. 1314 of 2019 (With Defects)	Bhadrakali Enterprises Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
10.	Comp. App (AT) (Ins) No. 1315 of 2019 (With Defects)	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
11.	Comp. App (AT) (Ins) No. 1316 of 2019 (With Defects)	Scop Infrastructure and Company Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1317 of 2019 (With Defects)	M.N. Patil Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1318 of 2019 (With Defects)	Royal Enterprises Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1319 of 2019 (With Defects)	Patel Erectors. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
15.	Comp. App (AT) (Ins) No. 1320 of 2019 (With Defects)	Krishna Construction Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
16.	Comp. App (AT) (Ins) No. 1321 of 2019 (With Defects)	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
17.	Comp. App (AT) (Ins) No. 1322 of 2019 (With Defects)	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
18.	Comp. App (AT) (Ins) No. 1323 of 2019 (With Defects)	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
19.	Comp. App. (AT) (Ins) No. 1403 of 2019	Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd.	Lakshmi Gurung	
20.	Comp. App. (AT) (Ins) No. 1518 of 2019	Pallavi Priadarshini Kaul Vs. Vinod Kumar Kothari & Ors. With	Arijit Mazumdar	
21.	Comp. App (AT) (Ins) No. 44 of 2020	Rajive Kaul Vs. Vinod Kumar Kothari & Ors.	Arijit Mazumdar	Vinod Kumar Kothari

22.	Comp. App. (AT) (Ins) No. 17 of 2020	Sangeeta Goel Vs. Roidec India Chemicals Pvt. Ltd.	Nakul Mohta	
23.	Comp. App. (AT) (Ins) No. 55 of 2020	Anhui Light Industries International co. Ltd. Vs. Coastal Plastochem Pvt. Ltd.	Nandini Sharma	
24.	Competition. App. (AT) No.113 of 2019	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya
25.	Comp. App. (AT) No. 343 of 2019	Medi Projects Pvt Ltd. Vs. Cauvery Medical Centre Ltd & Ors.	Ravi Raghunath	Raghuram Cadambi-R1

For Hearing

26.	Comp. App. (AT) (Ins) No. 213 of 2019	SRS shipping Pvt. Ltd. Vs. Everup Battrry India Pvt. Ltd.	Narendra Pd. Yadav	Bhavna Duhoon (R1)
27.	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr. With	Aakanksha Kaul	Mayank Bansal- R1
28.	Compensation Application No. 02 of 2019	G. Krishna Murthy Vs. Karnataka Film Chamber of Commerce & Ors.	Aniruddha Deshmukh	Aakanksha Kaul

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By Order

**-sd/-
Registrar**